GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:1996 ANSWERED ON:08.03.2013 PETROL PUMPS Patle Kamla Devi

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the new guidelines issued by the Government in regard to the allotment of petrol pumps to the persons belonging to the Scheduled Castes (SCs)/Scheduled Tribes (STs) in various States/UTs;
- (b) the number of outlets being run by the Government along the national highways, State/ UT-wise, including Chhattisgarh and the number out of the same belonging to the SCs/STs category persons; and
- (c) the total percentage of such outlets vis-Ã -vis the total outlets in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

- (a) Revised Guidelines for selection of Retail Outlet (RO) dealership for setting up new RO i.e. petrol pump have been issued w.e.f. 20.07.2012. As per the eligibility criteria, an applicant has to meet the minimum requirements on availability of suitable land, finance, age and educational qualification and selection to be carried out by a transparent system of draw of lots from all applicants meeting the eligibility criteria. As per revised guidelines, 22.5% reservation is for Scheduled Castes / Scheduled Tribes (SCs/STs) category except North– Eastern States of Arunachal Pradesh, Meghalaya, Nagaland and Mizoram, where 70%, 80%, 80% and 90% reservation respectively is for ST category.
- (b) The details of number of ROs being run by the public sector Oil Marketing Companies (OMCs) on the National Highways, State / UT wise including Chhattisgarh and number of ROs belonging to the SC/STs category persons are at Annexure.
- (c) About 13% ROs along the National Highways belong to SCs/STs. Details of such ROs is given below:-

BPCL HPCL IOCL Total

ROs on National Highways 2481 2774 5933 11188

ROs on National Highways 223 415 821 1459

belonging to SCs/STs